

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1657 OF 2019 IN
DFR NO. 2277 OF 2019**

Dated : 14th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Power Grid Corporation of India Ltd ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya
Ms. Tanya Sareen

Counsel for the Respondent(s) : -

ORDER

Issue notice to the Respondents on the I.A. No. 1657 of 2019 (Appln. for condonation of delay) as well as on the main appeal returnable on 02.12..2019. Dasti, in addition, is permitted.

List the matter on **02.12.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/pk